THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (c) The Ministry of Tourism has not sanctioned any project for development of Jain Circuit in Karnataka under Swadesh Darshan Scheme.

Promotion of cruise tourism

3186. SHRIMATI RENUKA CHOWDHURY: Will the Minister of TOURISM be pleased to state:

- (a) whether Government has decided to create cruise tourism infrastructure at certain ports;
 - (b) if so, the details thereof; and
- (c) the steps taken by Government for formulating new standard procedure for easing immigration, health, customs and security clearance at such ports for promotion of cruise business in the country?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) and (b) Development and Promotion of tourist destinations and products including creation of cruise tourism infrastructure is the responsibility of the respective State Government/Union Territory (UT) Administration and Central Agency falling under their jurisdiction. The Ministry of Tourism provides Central Financial Assistance (CFA) under relevant schemes to State Governments/Union Territory Administrations and to Central Agencies for various tourism projects including Cruise Terminals, subject to availability of funds, submission of Utilization Certificates for funds released earlier and adherence to the scheme guidelines. Details of funds sanctioned for development of Cruise Tourism infrastructure are given in the Statement (See below).

(c) The Cruise Tourism Task Force under the Ministry of Tourism and Ministry of Shipping has formulated Standard Operating Procedures to be adhered to by various agencies including Immigration, Health, Customs and Security during cruise visits at all ports and the same has been circulated to the concerned agencies.

Statement

Details of projects sanctioned for development of cruise tourism infrastructure

S1.	Project Name	Year	State	Amount
No.				Sanctioned
				(₹ in lakh)
1	2	3	4	5
1.	Development of dedicated cruise berthing facilities at Cochin Port.	2012-13	Kerala	2,243.320

1	2	3	4	5
2.	Cruise Passenger Facilities Centre in the existing Passenger Terminal at Chennai Port.	2012-13	Tamil Nadu	1,724.660
3.	Cruise Terminal Building at Mormugao Port Trust.	2014-15	Goa	879.040

Implementation of schemes for welfare of tribals

†3187. SHRI PRABHAT JHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the implementation of schemes aimed at welfare of tribal people has been carried out more effectively during last two to two and a half years, than earlier;
 - (b) if so, the details thereof;
- (c) whether the budget allocation made by Central Government is based on the ratio of tribal population; and
- (d) if so, the details thereof and if not, whether Government has any proposal, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Yes, Sir. The schemes and programmes of the Ministry are intended to support and supplement through financial assistance, the State Governments and Voluntary Organisations, and to fill critical gaps taking into account the needs of STs. It aims to boost the economic and social status of tribal people catering to sectors of Health and Sanitation, Education, Housing, Livelihood, Drinking Water, Agriculture and Irrigation, Electricity, Skill Development, Sports and Games and Preservation of Culture Heritage etc. These schemes are implemented through State Governments/UT Administrations and Voluntary Organisations.

(c) and (d) Yes, Sir. The Ministry has revised guidelines for schemes of Special Central Assistance to Tribal Sub Plan (SCA to TSP) and Grant-in-aid under Article 275(1) of the Constitution in June, 2016 with the following criteria for allocation of funds:

[†] Original notice of the question was received in Hindi.